NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO.11/C-II/2016(CLB) R.T. No. 1/Ex/Chd/2016 IN CP NO. 50(ND)/2010

Maschinen Umwelttechnik Transportanlagen Gesellschaft GmbH.

...Petitioner

Versus.

M/s Oswal FM Hammerle Textiles Ltd. & Ors.

...Respondents

Present: Mr. Prateek Gupta, Advocate for petitioner.

Mr. Himanshu Vij, Advocate for respondents.

This Company Application is for execution of the order dated 13.08.2015 passed in CP No. 50 (ND)/2010. The learned counsel for the parties seek adjournment for arguments for proceeding further in the matter. The matter is fixed for arguments on 01.03.2017.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan)
Member(Technical)

January 24, 2017